

(c) to (e) Appropriate measures for modernization of the Indian Air Force based on operational requirements and national security is undertaken by the Government from time to time. This is an ongoing process.

Chinese arms recovered from terrorists in Punjab

†3152. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether terrorists in Punjab were found possessing Chinese weapons;
- (b) if so, the medium and the border wherefrom it reached;
- (c) whether any arrest was made; and
- (d) the information obtained from arrested people and the action being taken against them and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) As per available information, two terrorists recently arrested in Punjab were found possessing Chinese made .30 bore pistols. The consignment of arms/ammunition was obtained from Ferozepur areas. Both were arrested and action against them has been initiated as per the law. Cases have been registered u/s 3/4/5 Explosive Substances Act and u/s 17/18/19/20 Unlawful Activities (P) Act.

Financial assistance to police stations in Indo-Pak border in Rajasthan

‡3153. SHRI ASHK ALI TAK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of financial assistance given by the Central Government to the police stations situated at Indo-Pak border in Rajasthan to check criminal activities alongwith the type of activity for which this assistance has been given;
- (b) whether Government proposes to provide more financial assistance to check criminal activities in this area; and
- (c) if so, the amount thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Under the Scheme for Modernization of State Police Forces (MPF Scheme), the Ministry of Home Affairs provides financial assistance to State Governments, including Rajasthan, for the overall modernization of State police forces. Funds under the MPF Scheme are given to States for construction of police stations, outposts, residential buildings for lower subordinates and upper subordinates staff, procurement of weaponry, communication equipment, vehicles etc.

†Original notice of the question was received in Hindi.

During 2009-10, an amount of Rs. 51.18 crore was released to Rajasthan under the MPF Scheme against the approved action plan. This amount included Rs. 8.28 crore released to the State for Policing in large and scattered desert areas. For the current financial year, 2010-11, an amount of Rs. 50.65 crore has been allocated to Rajasthan, against which an amount of Rs. 41.23 crore has been released against approved plan. The approved action plan for 2010-11 includes Rs. 11.04 crore for desert policing in Rajasthan.

(b) There is no provision in the MPF Scheme to provide specific financial assistance to police stations situated on Indo-Pak border in Rajasthan. Under the MPF Scheme financial assistance to States is dependent on availability of funds in the budget.

(c) In view of (b) above, does not arise.

Statement made by CM of Jammu and Kashmir

†3154. SHRIRAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn towards the statement made by the Chief Minister of Jammu and Kashmir recently in which he had expressed doubt about the merger of Jammu and Kashmir with India;

(b) if so, the actual meaning of the statement of the Chief Minister in reality; and

(c) Government's reaction on this statement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):

(a) Yes, Sir.

(b) The Chief Minister of Jammu and Kashmir has subsequently clarified that he was referring to the fact that the then Ruler had signed the instrument of accession but had not signed any agreement for merger.

(c) Jammu and Kashmir forms an integral part of the Territory of India as declared by Article 1 of the Constitution.

Fencing and flood lighting along Indo-Bangladesh border

3155. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether erection of fencing and flood lighting along Indo-Pak and Indo- Bangladesh border has been completed;

†Original notice of the question was received in Hindi.